Central Administrative Tribunal
Principal Bench, New Delhi

OA-3680/2017
MA-3890/2017

New Delhi, this the 24th day of October, 2017.

Hon'ble Mr. Uday Kumar Varma, Member (A)

1. Asu Lal,
    S/o Sh. T.R. Aghi,
    Aged about 66 years,
    Post : Ex-Dairy Supervisor/
    Assistant Manager,
    R/o. BG-6/252B,
    Paschim Vihar, New Delhi-110063.

2. Ashok Kuma rSrivastava,
    S/o Lt. N.P. Srivastava,
    Aged about 66 years,
    Post : Ex-Dairy Supervisor/
    Assistant Manager,
    R/o H.NO. 3290-A, Sector-3,
    Faridabad, Haryana-121004.

3. Kanchhid Singh Sharma,
    S/o Pt. Shiv Ram,
    Aged about 67 years,
    Post : Ex-Dairy Supervisor/
    Assistant Manager,
    R/o H.No. BH/20/GF,
    Puri VIP Floors, Sector-81,
    Greater Faridabad, Haryana.

4. S.M. Salam,
    S/o Lt. S.M. Moosa,
    Aged about 71
    Post : Ex-Dairy Supervisor/
    Assistant Manager,
    H.No. 64/A, 3rd Floor,
    Flat No. 105, Jamiya Nagar,
    Okhla, New Delhi-110025.   ...   Applicants

Versus

1. Delhi Milk Scheme,
    Through its General Manager,
    West Patel Nagar,
    New Delhi.

2. The Managing Director,
    Haryana Dairy Development

Co-operative Federation Ltd.
Bays 21-22, Sahakarita Bhawan
Sector-2, Panchkula,
Haryana.   ...   Respondents

ORDER (ORAL)

MA No. 3890/2017 filed for joining together is allowed.

OA No. 3680/2017

The applicants through this OA seek direction to the respondents to settle their retiral dues. To this effect, they have already made representation dated 27.03.2017 to the respondents which remains un-responded till now.

2.   Given the nature of prayer, it does not seem necessary to issue notices to the respondents at this stage. Respondent no. 1, General Manager, Delhi Milk Scheme is hereby directed to decide the representation of the four applicants within two months from the date of receipt of certified copy of this order by passing a reasoned and speaking order keeping in mind the rules, regulations and law in this regard. This direction however does not reflect my opinion on the merits of the case. OA is disposed of accordingly.

(Uday Kumar Varma)
Member (A)

/ns/